

(ग) इन मकानों के निर्माण का कार्य किस तारीख को आरंभ हुआ था और किस तारीख को पूरा हुआ; और

(घ) क्या यह भी सब है कि निर्माण में विलम्ब हो जाने के कारण इन मकानों की लागत बढ़ गई है, यदि हां, तो उसका ब्योरा क्या है?

शहरी विकास मंत्री (श्री सुरासोली मारन) : (क) हां, हां।

(ख) और (घ) त्रिलोकपुरी, पाकेट "बी" में बनाए गए 339 फ्लैट 27.3.89 को आबंटित किए गए थे। तथापि, अन्तिम मांग पत्र जारी नहीं किए जा सके क्योंकि, इन फ्लैटों की कीमत को अभी अन्तिम रूप दिया जाता है।

(ग) इन फ्लैटों का निर्माण विभिन्न आवास योजनाओं के अंतर्गत 1980 से 1988 की अवधि के दौरान अलग-अलग समय पर किया गया था। निर्माण पूरा करने के लिए सामान्यता : 3 से 4 वर्ष का समय लगता है।

Over-crowd at New Delhi Railway Station

1918. SHRI SYED SIBTEY RAZI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the entry to New Delhi Railway Station from Gate No. 1 through Chelmsford Road is always crowded;

(b) whether this over-crowd is due to Amrit Kaur Market shops;

(c) whether these shops are under jurisdiction of Railways;

(d) whether the Railways proposes to take some concrete steps in the regard in consultation with local different agencies; and

(e) if so, the details thereof and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) and (b) Yes, Sir.

(c) The shops are located on Railway land under licence to the Municipal Corporation of Delhi.

(d) Yes, Sir.

(e) The Municipal Corporation of Delhi and the Delhi Administration have been requested to hand over vacant possession of the land to the Railways, for taking up improvement to the circulating area in front of New Delhi Railway Station. A Committee of representatives of the Railways, Municipal Corporation of Delhi and Delhi Development Authority has been set up to prepare a scheme for development of this area.

Concession of railway facilities to the Officials of the Railways coming from far off areas

1919. SHRI SYED SIBTEY RAZI: Will the Minister of RAILWAYS be pleased to state:

(a) Whether some officials of the rank of Section Officers and above of the Ministry are attending their offices from Ghaziabad, Faridabad, Meerut, Ballabgarh and Bahadurgarh daily;

(b) Whether these officers are enjoying the facility of concessional monthly railway tickets;

(c) Whether these officers have been allotted general pool accommodation;

(d) if so, whether Government propose to take some concrete steps to check the said irregularities being Committed by them; and

(e) if so, the details thereof and if not, the reasons therefor?